

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Ref No. SMD/ICDS/Lit/24/24897 dated 30.08.2024

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 15558-JK (LD) of 2024

DATED:- 09 - 09 - 2024

Sanction is hereby accorded to the appointment of Officer's of Social Welfare Department as mentioned in annexure to this Government Order as Officer Incharge (OIC) Litigation for the cases indicated against each including Contempt Petition, if any pending before Hon'ble Supreme Court of India/ Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021..

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

Dated:- 09.09.2024

No:- LAW-OIC/9/2024

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Commissioner/Secretary to Government, Social Welfare Department,
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Assistant Legal Remembrancer

Jm

Reyaz Ali Bhat
09-09-24

Annexure to the Government Order No.15558 -JK(LD) of 2024 dated.09.09.2024

S.No.	Case No.	Filling year	Case type	Title of the case	OIC (Proposed)	Designation
1	WPC No.1937	2024	Service	Maharoon Niysa V/s UT of J&K	Rahida Banoo	CDPO Kishtwar
2	WPC No. 1112	2024	Service	Zaitoon Begum V/s UT of J&K & ors.	Nissar Ahmad	CDPO Marmat
3	SWP No.733	2024	Service	Shashi Thaker	Shafali Bhagat	CDPO Billawar
4	WPC No. 602	2021	Service	Zohra Naseem	Ab.Aziz	CDPO Haveli
5	SWP No.694	2024	Service	Yasmeen Akhter V/s UT of J&K		
6	CCP No. 278	2024	Service	Ratna Kumari V/s UT of J&K	Sh.Vinod Kumar	Joint Director
7	SWP No. 2106	2016	Service	Shrin Akhter V/s State & ors.	Kishore Kumar	CDPO Bhagwah
8	WPC No. 1695	2024	Service	Bilqueesa Akhter	Sumaira Tahir	CDPO Narbal
9	WPC No. 1762	2024	Service	Rafeeqa Begum	Nirja Matoo	CDPO Mahore
10	SWP No.1120	2010	Service	Rehana Begum	Aakash Gupta	CDPO Ramban
11		2024	Service	Kalsooma	Sharda Kumari	CDPO Budhal
12		2024	Service	Zareefa Akhter	Rayaz Ahmad	CDPO Rafiabad

Jm *Neysoglu*